

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

38.

C.P.(IB)/1381(MB)/2020

CORAM:

SHRI RAJESH SHARMA  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.01.2022**

NAME OF THE PARTIES: Sahyadri Starch and Industries Private Limited  
v/s.  
Shri Tradco India Private Limited

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

The Court is convened through Video Conference.

1. CA Ayush J. Rajani a/w Khushboo Shah i/b AKR Advisors, Ld. Authorised Representative for the Petitioner present. None for the Respondent.
2. Owing to paucity of time, this matter is adjourned to **22.03.2022**.

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)

Sd/-  
**RAJESH SHARMA**  
Member (Technical)